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Title : Suspension of Shri Gaurav Gogoi, Shri T. N. Prathapan, Adv. Dean Kuraikose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla, Members from the Services of the House under Rule 374(2) for remainder of 3rd session of 17th Lok Sabha (Motion Adopted).

माननीय सभापति (श्रीमती मीनाक्षी लेखी): माननीय सदस्यगण, आज दोपहर दो बजे सदन में जब मद संख्या 13 तथा 14 पर चर्चा की शुरुआत हुई, तब कुछ सदस्यों ने सभा की कार्यवाही से संबंधित कागज अध्यक्षपीठ से बलपूर्वक छीन लिए और उछाले गए। संसदीय इतिहास में ऐसा दुर्भाग्यपूर्ण आचरण संभवतः पहली बार हुआ है, जब अध्यक्षपीठ के पटल से कार्यवाही से संबंधित पत्र छीन लिए गए। मैं इस आचरण की घोर निंदा करती हूं और प्रक्रिया नियमों के नियम 374 के अंतर्गत निम्नलिखित सदस्यों को नामित करती हूं:-

1. श्री गौरव गोगोई
2. श्री टी. एन. प्रथापन
3. एडवोकेट डीन कुरियाकोस,
4. श्री राजमोहन उन्नीथन
5. श्री बैन्नी बेहनन
6. श्री बी. मणिकम टैगोर
7. श्री गुरजीत सिंह औजला।

...(व्यवधान)

15.01 hrs

(At this stage, Shri B. Manickam Tagore and some other hon. Members came and stood on the floor near the Table.)

SHRI DAYANIDHI MARAN (CHENNAI CENTRAL): Let us have a debate in the House. ...*(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Madam, I beg to move the following motion under Rule 374 (2) of the Rules of Procedure and Conduct of Business in the Lok Sabha:

“That this House having taken serious note of the gross misconduct of Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv. Dean Kuriakose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla in utter disregard to the House and authority of the Chair and having been named by the Chair, resolve that Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv. Dean Kuriakose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla be suspended from the service of the House for the remainder of the Session.” ...*(Interruptions)*

HON. CHAIRPERSON: The question is:

“That this House having taken serious note of the gross misconduct of Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv. Dean Kuriakose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla in utter disregard to the House and authority of the Chair and having been named by the Chair, resolve that Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv.

Dean Kuriakose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla be suspended from the service of the House for the remainder of the Session.”

The motion was adopted.

माननीय सभापति: जिन माननीय सदस्यों को निलंबित किया गया है, वे कृपया सभा के परिसर से तुरंत बाहर चले जाएं।

...(व्यवधान)

HON. CHAIRPERSON: The House now stands adjourned to meet again at 11 o'clock tomorrow, the 6th March, 2020.

15.04 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 06, 2020/ Phalgun 16, 1941 (Saka)

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* Not recorded.

* Not recorded.

* Treated as laid on the Table.